

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Original Application No.332 of 1996.

Allahabad this the 29th day of July 2003.

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. D.R. Tewari, A.M.

Jawad Ali Beg
s/o Hazi Faiyaz Beg,
R/o Chotey Kazipur, Gorakhpur,
C/o Late Abdul Sakoor Master
Near C.I.D. Office,
Gorakhpur.

.....Applicant.

(By Advocate : Sri Anil Kumar/Sri O.P. Gupta)

Versus.

1. The Union of India
through General Manager (P)
N.E. Railway, Gorakhpur.
2. The Chief Works Manager (Personal),
N E Railway Headquarter Gorakhpur.
3. Divisional Personal Officer (Workshop)
N.E. Railway Gorakhpur.

.....Respondents.

(By Advocate : Sri A.V. Srivastava)

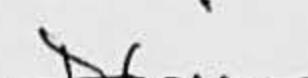
O_R_D_E_R

(Hon'ble Mr. Justice R.R.K Trivedi, V.C.)

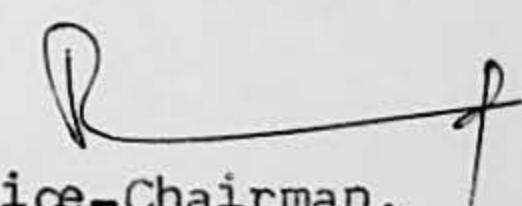
By this O.A., filed under section 19 of
Administrative Tribunals Act 1985, the applicant has
prayed for direction to the respondent No.3 to give
the ~~parawise~~ reply of the letter dated 25.2.1991
and 10.05.1991. Applicant has further prayed for direction
to fix the pay scale of Rs.380-560 in revised pay scale
of Rs.1400-2300 as a Mistry grade-I from the due date.

2. The facts of the case are that the applicant was promoted as Mistry Grade I on 11.07.1973 alongwith Paras Nath. The salary was fixed at Rs.219 in the pay scale of Rs.150-240. It is stated that pay scale of Rs.130-212 was revised to Rs.330-480 w.e.f. 01.01.1973. The grievance of the applicant with regard to the pay fixation is w.e.f. 1.1.1973. This Tribunal was established on 01.11.1985. The grievance of the applicant took place about 23 years prior to the establishment of the Tribunal. Applicant retired in 1988. Original Application has been filed on 12.03.1996. Original Application is highly belated and applicant is not entitled for relief on the ground of delay. The Original Application is rejected as time barred.

No order as to costs.



Member-A.



Vice-Chairman.

Manish/-